

**Shri Tangamani:** He said 'If not why not?'

**Shri Manubhai Shah:** Actually, we are far from self-sufficient, and that was why this panel was appointed, and their recommendations are being implemented. I have mentioned in the statement what steps Government are taking to reach national self-sufficiency in this very important item.

**Shri Tangamani:** A full-fledged unit for the manufacture of medical appliances and surgical instruments with the collaboration of the Soviet Union has been approved by Government. May I know the nature of the help which the Soviet Union is giving to this unit in terms of material and in terms of money?

**Shri Manubhai Shah:** There is no separate help; it is that same 80 million roubles loan, which is meant for the five projects, details of which I have placed before the House several times.

**Shri Tangamani:** What is the amount earmarked for this particular unit?

**Shri Manubhai Shah:** No separate amount is earmarked for this particular unit. It will be for the entire project; when the project reports come, we shall know the extent of the expenditure on each of the projects.

#### Violation of Cease-fire Line

\*825. **Shri Ram Krishan Gupta:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 722 on the 8th December, 1958 and state:

(a) whether Government have since received any reply to the complaint on cease-fire violation lodged with the U.N. Military observers group; and

(b) if so, the nature of the reply received?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**  
(a) Yes, Sir.

The U.N. Chief Military Observer has given his findings in respect of five flights between 1245 and 1405 hours on November 21, 1958 against which we had lodged complaints with him.

(b) The Chief Military Observer has held that aircraft did fly over our area on all the occasions mentioned in our complaints, adding, however, that it had not been possible to fix the identity of the aircraft.

**Shri Ram Krishan Gupta:** In view of this finding of the U.N. observer, may I know whether UNO has given any warning to Pakistan?

**Shrimati Lakshmi Menon:** The usual procedure is to report to the U.N. observer. We do not send any direct warning.

**Mr Speaker:** Did the U.N. Observer send any warning?

**Shrimati Lakshmi Menon:** The Observer has sent a letter to us in reply to our note, in which he says:

"If both your forces will frequently remind their formations concerned to keep well away from disputed areas and thus be certain that they do not cross over the Cease-fire line or Jammu and Kashmir border, a lessening of the number of complaints could be expected."

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** Hon. Members will realise that when an aircraft is flying at about 30,000 feet altitude at six hundred to seven hundred miles an hour, it is very difficult to know exactly where it is—within a few miles, I mean. At 30,000 feet altitude, no frontier and no border is seen. And the speed is such that in a few seconds, it may go miles and miles this way or that way. So, normally, mistakes are liable to occur unless

a person keeps right away from the border. If one tries to fly too near the border, then without one's knowledge, one may go across. Sometimes, complaints are made about our aircraft. That is what the U.N. Observer has pointed out, that they came; they might have been accidental; and the best way is to keep right away from the border. That is the only remedy. Of course, if a kind of accident or so-called accident happens again and again, then one begins to think it is not an accident, that is, it may be deliberate. But it is quite extraordinarily difficult, in the normal case, to find out without a very big apparatus of inquiry as to how far an aircraft has come for a minute or so.

**Shri Hem Barua:** In view of what the Prime Minister has stated, may I know whether the U.N. Military Observer has definitely indicated to us that this mysterious flight was an accidental flight, and there was no deliberate intention of violating the cease-fire line?

**Mr. Speaker:** He said that it was difficult to know.

**Shri Hem Barua:** He said that it was difficult to identify the aircraft. That was what he said. That was how I followed the reply given by the hon. Deputy Minister. May I know whether the U.N. Military Observer has held that this was an accidental flight and that it was not intentional? May I know whether it is there in his communication or not?

**Shri Jawaharlal Nehru:** I have not got the exact words of the communication. But according to what my colleague has read out, a part of that communication was to the effect that they should not fly near the border, because accidents happen, accidents in the sense of going over. From that, one would infer that he thought that some of them at any rate were accidental;—he could not say about all—that is, that there was a possibility of accident.

**Raja Mahendra Pratap:** It has become a chronic disease. I want to know whether he has examined my plan of Aryan federation. That is the only medicine for this chronic disease. Has he examined my plan? Does he accept my prescription?

**Mr. Speaker:** That is a suggestion for action.

**वंशित द्वी० ना० तिवारी:** क्या मैं जान सकता हूँ कि यू० एन० धी० का पत्र आने के बाद फिर भी कोई ऐसी घटना हुई है या नहीं ?

**श्री जवाहरलाल नेहरू :** मैं कह नहीं सकता बतौर जांच किये ।

**श्री रघुनाथ सिंह :** इस घटना के बाद जम्मू और काश्मीर में पाकिस्तान के हवाई जहाज पांच छ. बार उड़ते हुए देखे गये हैं । उसके सम्बन्ध में हिन्दुस्तान की सरकार ने क्या किया है ?

**श्री जवाहरलाल नेहरू :** जवाब तो इस घटना के बाद का ही दिया गया है, पहले का नहीं ।

**श्री रघुनाथ सिंह .** इस घटना के बाद लास्ट मंत्र ।

(कोई उत्तर नहीं दिया गया)

#### Processing and Printing Machinery

\*326. **Shri Rameshwar Tantia:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is scarcity of processing machinery and printing machinery in the cotton mills in India;

(b) whether some of them want to instal such machinery; and

(c) if so, the reaction of Government in the matter?

**The Minister of Industry (Shri Manubhai Shah):** (a) Availability of indigenous processing and printing machinery is not adequate.

(b) Yes, Sir.

(c) Installation of additional processing machinery is not prohibited while installation of printing machines is permitted only if it is in replacement of existing old and worn-out machines. Applications for import licences for such machinery as are not indigenously manufactured are considered on their merits and on the availability of foreign exchange from time to time.

**Shri Rameshwar Tantis:** May I know whether Government are aware that cloth exported from India is re-exported from U.K. after being processed and printed? May I know the difficulties that stand in the way of giving licences to those mills that want to purchase the processing and printing machinery, so that we can earn more foreign exchange and also give more employment to labour?

**Shri Manubhai Shah:** There are two aspects to the question. It is true that some of the grey cloth which goes out from this country as export is reprocessed in the countries of import and both sold inside those countries and also re-exported to the other countries. But it is not always possible that those people will buy the finished cloth from us, because the quality of finish required is of a very high standard, but we are giving all encouragement for the expansion of the local processing industry, and, therefore, the indigenous manufacture of processing machinery as the House will be glad to know, has risen in the last two years from Rs. 39 lakhs to over a crore of rupee during 1958, and further steps are being taken to manufacture as much machinery indigenously as possible.

**Shri Dasappa:** May I know what percentage of the textiles imported in this grey cloth?

**Shri Manubhai Shah:** According to the present estimate, it is about 60 to 70 per cent.

**Shri Rameshwar Tantis:** May I know what will be the Government

policy if there be indigenous machinery available for printing? Will they allow anything?

**Shri Manubhai Shah:** I have already mentioned in answer to part (c) that if indigenous machinery is available, there is no restriction on processing. But, of course, in printing, in order to protect the hand-printing industry, no indiscriminate expansion will be allowed in the machine printing.

#### Synthetic Rubber Plant

\*327. **Shri Osman Ali Khan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a team of experts from U.S. has visited India in connection with the setting up of a synthetic rubber plant;

(b) if so, whether this team has been invited by the Government of India;

(c) whether the team has selected a suitable place for the setting up of the factory; and

(d) what is the decision of Government thereon?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). Yes, Sir. A team of experts from a leading U.S. firm visited India recently, in connection with the setting up of a synthetic rubber plant, and undertook investigations.

(c) and (d). The report of the team is expected by March or April, 1959.

**Shri Osman Ali Khan:** May I know whether the team has had discussions with the Government and has indicated that the synthetic rubber plant with petroleum base is a much more economic proposition from the point of view of future expansion?

**Shri Manubhai Shah:** Last week I had the privilege of answering the hon. Member that there is no question of a second synthetic rubber plant based on any other base excepting